

Defective Case Register from 2025-05-09 to 2025-05-09

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/14033/2025	BHABANI SHANKAR DASPARIDA	2025-05-09	1.This case related to POCSO act the name of victim/Informant deleted from the petition as per standing order and put up S.R. there after. 2 . provision of law not correctly furnished.
2	D-WP(C)/15061/2025	KUNAL KUMAR SWAIN	2025-05-09	1. Age of the petitioner in cause title not tally with affidavit.
3	D-RSA/18969/2025	SOUMYA MISHRA	2025-05-09	1.Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid.
4	D-ABLAPL/13907/2025	DIPTI RANJAN BHOKTA	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1-Index not properly page marked.2-Mobile no. and Enrollment no.not mentioned in the petition or Affidavit of the signing Advocate.
5	D-MATA/19362/2025	SIBA SANKAR SAMANTRAY	2025-05-09	further SR after filling of c copy
6	D-WP(C)/18644/2025	FALGUNI RAJGURU MOHAPATRA	2025-05-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 to 12 not neat and legible.2. Signature of the deponent on affidavit does not tally with cause title.
7	D-WP(C)/19017/2025	SARAT CHANDRA SAMAL	2025-05-09	Page 28 is partly legible
8	D-WP(C)/19367/2025	SUBHAM AGRAWAL	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-MACA/19180/2025	GIRIJA PRASAD DUTTA	2025-05-09	further SR after filling of c copy of impugned order
10	D-WP(C)/19113/2025	PAMI RATH	2025-05-09	1. Occupation and Address of the petitioner in cause title not tally with affidavit.
11	D-CONTC/17407/2025	ADV.	2025-05-09	FILING OF DISPOSED OF ORDER BE PAGE MARKED and INDEX BE PAGE MARKED ACCORDINGLY
12	D-WP(C)/18474/2025	SUDHANSU SEKHAR JENA	2025-05-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Index not page marked. 2.Age of Op No 2 not furnished.Prayer of Writ petition not furnished.4. put for further SR after page marked Index AND Book mark Index.
13	D-ARBP/18921/2025	SASWAT KUMAR ACHARYA	2025-05-09	Court Fee Rs.500/- payable not paid.Rs.6/- paid. 1.At page no.18 Annex-2 not exhibited.2.At page no.22 exhibited Annex-2 appears to be wrong.3.Page no.148 not

				legible.4.Page no.174 not filed.5.At page no.125 is exhibited as Annex-14 appears to be wrong.
14	D-MACA/19239/2025	SUBRAT SATPATHY	2025-05-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 18 days
15	D-RSA/13204/2025	JAGABANDHU SAHU	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 02 days. 2.The discrepancy in the name of Appellant -13 as per Vakalat. be reconciled
16	D-CONTC/17404/2025	ADV.	2025-05-09	FILING OF DISPOSED OF ORDER BE PAGE MARKED and INDEX BE MADE ACCORDINGLY
17	D-MACA/19242/2025	SUBRAT SATPATHY	2025-05-09	1. Period of Delay 18 days 2.date of judgement not correct furnished in being aggrieved. statutory deposit not made
18	D-WP(C)/18647/2025	MOHENDRA DALAI	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per record, Annexure-6 not properly page marked in Index.2. Page nos. 13 and 14 not neat and legible.
19	D-CONTC/16792/2025	ADV	2025-05-09	IN REFERENCE CERTIFICATE THE NAMES OF PETITIONER NOT TALLY WITH CONTC NO. 7245/24
20	D-WA/17554/2025	AVIJIT PAL	2025-05-09	PAGE NO. 90 TO 102 131 NOT LEGIBLE. PAGE NO.127 NOT NEAT PAGE NO.156 NOT AVAILABLE
21	D-WP(C)/18669/2025	GAJENDRANATH ROUT	2025-05-09	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This Case may be registered as CRLMP.
22	D-RSA/18596/2025	PRASANTA KUMAR SATAPATHY	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.16323/- to be Paid.
23	D-BLAPL/14037/2025	TUKUNA KUMAR MISHRA	2025-05-09	1.page no 10 not legible
24	D-WP(C)/18665/2025	SK. ZAFARULLA	2025-05-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama
25	D-CMAPL/18797/2025	DIPTI RANJAN BHOKTA(C.G.C.)	2025-05-09	Age of the op. no. 1 not furnished.
26	D-WP(C)/18605/2025	SEPHALEE DAS	2025-05-09	Page marking not made in index for petition.
27	D-BLAPL/14024/2025	MANAS KUMAR CHAND	2025-05-09	.Petition not correctly addressed to Honorable Court

28	D-BLAPL/14039/2025	DEBASNAN DAS	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Date of order does not tally Annexure 2 and index
29	D-ABLAPL/13904/2025	SUKANTA KUMAR NAYAK	2025-05-09	1-In Affidavit para- 2 LATE not mentioned in fathers name.2-Mobile no. not mentioned in vakalatnama of the signing Advocate.
30	D-CMAPL/19201/2025	ADV.	2025-05-09	Wrongly mention opp. parties to swear in both the affidavit.
31	D-WP(C)/18652/2025	ARUN KUMAR PATRA	2025-05-09	1. Date of Excise policy under Annexure-2 does not tally with index and para-4 of the petition.
32	D-WP(C)/19534/2025	SURESH CHANDRA DASH	2025-05-09	.Petition not correctly addressed to Honorable Court
33	D-WP(C)/18548/2025	SURYA PRAKASH MANGRAJ	2025-05-09	Page 38 39 and 40 not neat.
34	D-BLAPL/14041/2025	PRAMOD KUMAR BOHIDAR	2025-05-09	1.Relation not correctly stated . serial no 5 in affidavit.
35	D-ABLAPL/13913/2025	BRUNDABAN ROUT	2025-05-09	1-Vernacular certificate not correctly furnished.
36	D-CMAPL/18714/2025	ADV.	2025-05-09	1.Provision of Law Incorrect main case and I.A. no- 256/2025. 2. Affidavit not made in I.A. no.256/25.
37	D-CONTR/10502/2025	ABHIMANYU PARIDA	2025-05-09	PAGE NOS. 18 19 AND 22 NOT LEGIBLE.2.UNDERTAKING FOR ODIA TRANSLATION AND VERNACULAR CERTIFICATE NOT FILED.3. CONTR MAY NOT BE AROSE AGAINST J.M.F.C 4.IT MAY NOT BE REGISTER CONTR5.NOT PROPERLY ADDRESS TO THE HONBLE COURT
38	D-CMAPL/18991/2025	ADV.	2025-05-09	1. Court Fee Rs-6/- payable Rs-1/- paid Rs-5/- to be paid.
39	D-BLAPL/14016/2025	SWARAJ PATEL	2025-05-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Petition not correctly addressed to Honorable Court 2. Name of Father of the deponent on affidavit does not tally with affidavit in item No.2
40	D-WP(C)/18547/2025	SANGRAM KESHARI BURMA	2025-05-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Petitioner age not tally with cause title and affidavit.Occupation not mentioned in the affidavit.
41	D-WP(C)/18843/2025	PRNOY MOHANTY	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraph not correctly mentioned in the affidavit.

42	D-WP(C)/19318/2025	ARPIT SARANGI	2025-05-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.paragraphs are not correct in declaration. 2.page nos.19 20 and 30 not neat.
43	D-CRLA/13668/2025	BIKRAM KESHARI RAJ	2025-05-09	1-Synopsis.Date chart and Memorandum of appeal not properly arrange on index 2-Last serial no.of grounds wrongly mentioned
44	D-BLAPL/14022/2025	BIJAYA KUMAR RAGADA	2025-05-09	1.Receipt Showing Serv.copy To CBI not Filed. 2. As per index Annexure-1 not filed and Annexure-2 not page marked in Index and record.
45	D-RVWPET/19246/2025	MAGA BEHERA	2025-05-09	1.C. copy of impugned order not filed. i)Put up for S.R. after filing of C.copy of impugned order.ii) Page mark not correctly furnished in index and petition.
46	D-ITA/17716/2025	TUSHAR KANTI SATAPATHY	2025-05-09	1. Page no. 74 not filed. 2. Page nos.36 to 39 not legible.
47	D-WP(C)/19350/2025	PRNOY MOHANTY	2025-05-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED This may be Registered as a WP(C)P.I.L
48	D-WP(C)/18672/2025	SIDDHARTHA SAMAL	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Copy of the petition dated 18.11.2024 under Annexure-14 not mentioned.
49	D-CRLMC/11384/2025	RAMANIKANTA PATTANAIK	2025-05-09	Put up for further S.R.after filing of Certified copy of F.I.R.under Annexure-1.
50	D-RVWPET/19376/2025	NIHAL RATH	2025-05-09	i) Item no. 3 not correctly furnished in Index.ii) Para no. not correctly furnished in affidavit.
51	D-ITA/17036/2025	GOURI MOHAN RATH	2025-05-09	1. Between page nos. 68 and 70 exhibited 59 instead as 69
52	D-ABLAPL/13934/2025	ASIT KUMAR JENA	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
53	D-WP(C)/18623/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-09	As per V nama name of petitioner no-2 not correct in cause title.
54	D-CRLMC/13435/2025	ASHOK KUMAR BEHERA	2025-05-09	1.Page no.58 not legible.
55	D-ABLAPL/14209/2025	JAYANTI DAS	2025-05-09	1.In the Affidavit,Serial No. marked are not correct.
56	D-CRLMC/13138/2025	PRAMOD KUMAR ROUT	2025-05-09	C.copy of Annex-5 not filed.
57	D-ABLAPL/13932/2025	ASIT KUMAR JENA	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-WP(C)/18495/2025	BHABA RANJAN KAR	2025-05-09	Age of the petitioner not tally in cause title as well as affidavit.
59	D-WP(C)/18493/2025	BHABA RANJAN KAR	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED page no 17 not neat and legible.
60	D-WP(C)/19088/2025	MANAS RANJAN KHATUA	2025-05-09	page 16 partly legible
61	D-WP(C)/19397/2025	SWARUP RANJAN SAMANT	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of R.S.D not tally with Index.Page 38 not neat.
62	D-WP(C)/19411/2025	MANAS PATI	2025-05-09	Para-3 of the petition the counsel described that the father of the petitioner as Dibru Samad while working as VLW which is totally wrongly indicated.
63	D-ABLAPL/13943/2025	KHUSBU PANIGRAHI	2025-05-09	1.Profession of the petitioner is not mentioned in the Affidavit and Cause Title. 2.Deponent spelling is wrong in the Affidavit (Declaration). 3. Sl. No. in the Affidavit is not correct.
64	D-WP(C)/19223/2025	SARAT CHANDRA MEKAP	2025-05-09	Detailed official address of OP No-4 not furnished.
65	D-MACA/19188/2025	G.P.DUTTA	2025-05-09	1. Period of Delay 134 days
66	D-MACA/19264/2025	SABITA RANJAN PATTNAIK	2025-05-09	1-date of judgement not correct in book mark and index
67	D-WP(C)/18123/2025	PRASANNA KUMAR PANDA	2025-05-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-CONTC/17548/2025	ADV.	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
69	D-MACA/19276/2025	SATYA SIVA SUNDAR MOHANTY	2025-05-09	further SR after filling of c copy
70	D-MACA/19182/2025	G.P.DUTTA	2025-05-09	1. Period of Delay 190 days
71	D-CRLMP/12569/2025	HRUDANANDA MOHAPATRA	2025-05-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGING OF SYNOPSIS AND DATE CHART BE OMITTED
72	D-WP(C)/19196/2025	PRABODHA CHANDRA NAYAK	2025-05-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-BLAPL/13961/2025	CHIRANJIB ROUT	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 not neat
74	D-BLAPL/13964/2025	DIPTI RANJAN BHOKTA	2025-05-09	Father name not mentioned in the Rejection order.

75	D-WP(C)/18627/2025	MAHENDRA KUMAR SAHOO	2025-05-09	1. Date 20 -7 -1994 in index not tally with annex.5. 2. page nos 27 28 and 46 not neat. 3.Dt. 26-12-2003 in index not found in annex.8.
76	D-MACA/19280/2025	SATYA SIVA SUNDAR MOHANTY	2025-05-09	further SR after filling of c copy of impugned order
77	D-MACA/19370/2025	PRATIVA MISHRA	2025-05-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 87 days
78	D-WP(C)/19386/2025	GYANA RANJAN SETHI	2025-05-09	Page no. 25 not neat
79	D-MACA/19353/2025	BIBEKANANDA UDGATA	2025-05-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
80	D-WP(C)/18517/2025	SASWATI MOHAPATRA	2025-05-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 15 not neat.D.Fee of Rs.10/- not paid of the v.nama. Vernacular certificate not furnished in the affidavit and also I.A
81	D-WP(C)/19236/2025	NIRANJAN NAYAK	2025-05-09	As per averment annexure -6 not available.
82	D-MACA/19371/2025	PRASANTA KUMAR MISHRA(1)	2025-05-09	1-COURT FEE IS DEFICIENT. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
83	D-CRLMP/12568/2025	HRUDANANDA MOHAPATRA	2025-05-09	PAGING OF SYNOPSIS AND DATE CHART BE OMITTED
84	D-WP(C)/18539/2025	SURYA PRAKASH MANGARAJ	2025-05-09	8-CAUSE TITLE NOT IN ORDER. Page 38 39 and 40 not neat.Date not mentioned in the v.nama.
85	D-CMP/19260/2025	PRAJNA SARITA MOHANTY	2025-05-09	1-COURT FEE IS DEFICIENT.
86	D-WP(C)/19234/2025	NIRANJAN NAYAK	2025-05-09	page no.16 not neat.
87	D-BLAPL/13999/2025	RAMESH CHANDRA PRADHAN	2025-05-09	As per index annex.3 and 4 not described in the petition.
88	D-WP(C)/19078/2025	LAXMI PRASAD DWIVEDY	2025-05-09	Page no. 9 not neat.
89	D-WP(C)/19394/2025	BHARAT CHANDRA PATRA	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
90	D-WP(C)/18541/2025	SURYA PRAKASH MANGRAJ	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 38 39 and 40 not neat.

91	D-WP(C)/19080/2025	LAXMI PRASAD DWIVEDY	2025-05-09	Index not properly page marked
92	D-WP(C)/18573/2025	SASHIBHUSAN DAS	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 17 not neat.
93	D-WP(C)/18540/2025	SURYA PRAKASH MANGARAJ	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 11 39 40 and 41 not neat.
94	D-ABLAPL/14036/2025	SARADA PRASAD TRIPATHY	2025-05-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D-CONTC/19551/2025	SONALI PANDA	2025-05-09	1. Subject Code incorrectly mentioned.2. Paragraph no. not correctly furnished on declaration.3. Code Incorrect
96	D-WP(C)/19550/2025	ASISH MISHRA	2025-05-09	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Sl. no.of paragraphs are not proper.2.D.C. court fee Rs. 30/- to be paid.3 Executant no. 3 to5 not signed in V.nama and al so address of executants not properly reflected.
97	D-BLAPL/13959/2025	SATYA RANJAN MULIA	2025-05-09	G.R number not tally with cause title and rejection order.
98	D-ABLAPL/13950/2025	ASIT KUMAR JENA	2025-05-09	14-NOT PROPERLY INDEXED. 1. Index is not proper. 2. The name of the petitioner No.1 does not tally with that his signature in V>Nama. 3.Name and Address of the petitioners have been given in separate sheets in V>Nama.
99	D-CONTC/17395/2025	ADV.	2025-05-09	FILING OF DISPOSED OF ORDER BE PAGE MARKED AND INDEX BE MADE ACCORDINGLY
100	D-WA/18370/2025	LALATENDU SAMANTARAY	2025-05-09	Complete provision of law not furnished.
101	D-BLAPL/12963/2025	HEMANTA KUMAR NAYAK	2025-05-09	Put up for SR after redacting name of the victim and informant of Bail petition.
102	D-CONTC/17399/2025	ADV.	2025-05-09	VERNACULAR CERTIFICATE NOT FILED 2.FILING OF DISPOSED OF ORDER BE PAGE MARKED AND INDEX BE MADE ACCORDINGLY
103	D-ABLAPL/13892/2025	MANORANJAN MISHRA	2025-05-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1-In Affidavit para-2 LATE is not mentioned in Fathers name.2- Mobile no . not indicated of the signing Advocate in the Index,Petition or Affidavit and Vakalatnama. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated

104	D- CONTC/18764/2025	ADV	2025-05-09	Name and address of the petitioner not mentioned in the cause title.
105	D-WP(C)/19494/2025	KSHIROD KUMAR SAHOO	2025-05-09	.Receipt Showing Serv.copy To ct not Filed.
106	D-WA/15555/2025	SUMAN PATTANAYAK,A.G.A	2025-05-09	1. WPC (OAC) number not correctly furnished Sl. no. 4 in Index
107	D- BLAPL/13990/2025	PRAFULLA KUMAR KAR	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page no. 11 not neat.
108	D-CMP/19380/2025	ASHOK KUMAR SARANGI	2025-05-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-WA/17672/2025	LALATENDU SAMANTARAY	2025-05-09	Complete the Provision of law not furnished
110	D-WP(C)/19412/2025	KAMALAKANTA NAYAK	2025-05-09	SL. 4 of affidavit in I.A.not proper.
111	D- BLAPL/13994/2025	SUBODH KUMAR MOHANTY	2025-05-09	Date chart column not correctly mentioned in petition.
112	D-WP(C)/19310/2025	SASWAT KUMAR ACHARYA	2025-05-09	.Receipt Showing Serv.copy To ct not Filed.
113	D- ABLAPL/14026/2025	SIDHARTHA DAS	2025-05-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no. 10 neat and type copy to be filed. 2..Petition not correctly addressed to Honorable Court
114	D-WP(C)/19232/2025	PRASANTA KUMAR TRIPATHY	2025-05-09	Page 35 and 39 Partly Illegible.
115	D-WP(C)/19305/2025	SASWAT KUMAR ACHARYA	2025-05-09	1.Between page nos.32 and 33 one page no. left blank.2.page no.180 not legible. 3..Receipt Showing Serv.copy To ct not Filed.
116	D-CMP/19378/2025	ASHOK KUMAR SARANGI	2025-05-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 09-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/380/2019	RVWPET/380/2019	SAMEER KUMAR DAS	OTHERS. NOTARIAL FEE OF RS 29 /- IN EACH IA NOT FILED 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.